



Government of Jammu and Kashmir
Finance Department
Civil Secretariat, Srinagar/Jammu.

Notification

Srinagar, the 31st July, 2019.

SRO 489 In exercise of the powers conferred by sub-section 2) of Section 1 of the Jammu and Kashmir Protection of Interest of Depositors (In Financial Establishments) Act, 2018, the Government hereby appoint 29th of March, 2018 as the date on which the said Act shall be deemed to have come into force.

By order of the Government of Jammu and Kashmir.

Sd/-

(Dr. Arun Kumar Mehta) IAS

Financial Commissioner,
Finance Department.

Dated 31.07.2019.

No. FD/BKG/104/2018

Copy to the:

1. All Financial Commissioners.
2. All Principal Secretaries to the Government.
3. Divisional Commissioner, Jammu/ Kashmir.
4. The Chairman, J&K Bank Ltd. Corporate Head Quarters, J&K, Srinagar.
5. All Heads of the Departments.
6. All Deputy Commissioners.
7. Director Information, J&K.
8. General Manager, Government Press, Srinagar.
9. OSD to Hon'ble Advisor (S).
10. Pvt Secretary to the Chief Secretary, J&K.
11. Pvt. Secy. to Financial Commissioner, Finance Department.
12. Stock file/ Website/ Gad website.

(Shafqat Ali) KAS

Under Secretary to Government,
Finance Department.